F.No. 01(03)/Roster/CESTAT/2025/Part-III Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

ORDER NO. 225 of 2025

Hon'ble President is pleased to partially modify roster order no. 210 of 2025 on 18.02.2026 for CESTAT, Kolkata as follows:

PERIOD	CORAM	
On 18.02.2026	Hon'hla Mr. Justica Dilli-C	WORKS ASSIGNED
at 2:30 pm	Hon'ble Mr. Justice Dilip Gupta, President	Difference of Opinion matter:
		C/75350/2021
		M/s. Goa Carbon Ltd. vs. Commissioner of
Note:		Customs (Preventive), Bhuhaneswar

- The hearing will take place by virtual mode. 1.
- 2. No adjournment will be granted.
- 3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Dhruv Khurana) Assistant Registrar

Dated: 17.12.2025

SPS to Hon'ble President/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata /Bar Association, Kolkata /O/o Commissioner, Kolkata /Notice Board/Website/Guard File/Office Copy.

Assistant Registrar

F.No. 01(03)/Roster/CESTAT/2025/Part-III Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

ORDER NO. 226 of 2025

Dated: 17.12.2025

Hon'ble President is pleased to order additional sitting on 10.02.2026 for CESTAT,

New Delhi as follows:-

PERIOD	CORAM	
On 10.02.2026 at 2:30 pm	Hon'ble Mr. Justice Dilip Gupta, President	WORKS ASSIGNED Difference of Opinion matter:
Note:		C/51133/2022 & C/50656/2021 M/s. Balaji Trade Mart India Pvt. Ltd. & Shri Piyush Agarwal, Director, M/s. Balaji Trade Mart India Pvt. Ltd. vs. Commissioner of Customs (Appeals), Indore

1. No adjournment will be granted.

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Dhruv Khurana) Assistant Registrar

SPS to Hon'ble President/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT. New Delhi /Bar Association, New Delhi /0/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Assistant Registrar

F.No. 01(03)/Roster/CESTAT/2025/Part-III Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

ORDER NO. 227 of 2025

Dated: 17.12.2025

Hon'ble President is pleased to partially modify roster order no. 209 of 2025 from **05.01.2026** to **23.01.2026** for **CESTAT**, **Mumbai** as follows:-

PERIOD	23.01.2026 for CESTAT, Mumbai as follows	-
om 05.01.2026 to	Mr. S. K. Mohanty Hondhla M.	WORKS ASSIGNED
23.01.2026	Mr. M. M. Parthiban, Hon'ble Member (Judicial) and Mr. C. I. Mathew Hon'ble Member (Technical)	Excise and Service Tax Division
	Mr. C. J. Mathew, Hon'ble Member (Technical) Mr. Ajay Sharma, Hon'ble Member (Technical) and	Bench matters
)le:	Mr. Ajay Sharma, Hon'ble Member (Technical) and	Customs Division Bench matters

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings",

By Order,

(Dhruv Khurana) Assistant Registrar

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association, Mumbai /O/o Commissioner, Mumbai /Notice Board/Website/Guard File/Office Copy.

Assistant Registrar